

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 271 of 2020

In the matter of:

Subhash Agarwal

....Appellant

Vs.

M/s. AU Small Finance Bank Ltd. & Anr.

....Respondents

Present:

Appellant: None

ORDER

13.02.2020: As nobody appears on behalf of the Appellant, list the matter for 'Admission (Fresh Case)' on **17th February, 2020.**

[Justice Bansi Lal Bhat]
Member (Judicial)

[V. P. Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)

ns/nn